

ITEM NO.34+65

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.17751-17755/2024

(Arising out of impugned final judgment and order dated 22-05-2024 in WPO No.60/2011 22-05-2024 in WPA No.8844/2020 22-05-2024 in WPO No.1160/2013 22-05-2024 in WPO No.578/2012 22-05-2024 in WPA No.22145/2010 passed by the High Court at Calcutta)

THE STATE OF WEST BENGAL & ANR.

Petitioner(s)

VERSUS

AMAL CHANDRA DAS

Respondent(s)

(With IA No. 172711/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.166394/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH Diary No.30078/2024 (XVI)

(With IA No. 169177/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.169175/2024 - PERMISSION TO FILE SLP)

Diary No.31942/2024 (XVI)

(With IA No.169710/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 169707/2024 - PERMISSION TO FILE SLP)

Diary No.31944/2024 (XVI)

(With IA No.168303/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.168302/2024 - PERMISSION TO FILE SLP)

S.L.P.(C) No.16936/2024 (XVI)

(With IA No.168775/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) Nos.18926-18930/2024 (XVI)

(With IA No.175384/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) Nos.18931-18935/2024 (XVI)

(With IA No.172348/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 20-08-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

For Petitioner(s)	Mr. Kapil Sibal, Sr. Adv. Ms. Indira Jaising, Sr. Adv. Mr. Neeraj Kishan Kaul, Sr. Adv. Mr. Sanjay Basu, Adv. Ms. Astha Sharma, AOR Mr. Piyush Agarwal, Adv. Mr. Srisatya Mohanty, Adv. Ms. Aparajita Jamwal, Adv. Mr. Sanjeev Kaushik, Adv. Ms. Shrivalli Kajaria, Adv. Mr. Varun Tyagi, Adv. Mr. Ritwik Mohapatra, Adv. Mr. Sadeeq Sirwani, Adv.
D.30078/2024	Mr. Bikash Ranjan Bhattacharyya, Sr. Adv. Mr. Rauf Rahim, Sr. Adv. Mr. Firdous Samim, Adv. Mr. Samim Ahmad, Adv. Mr. Ali Asghar Rahim, Adv. Mr. Shekhar Kumar, AOR Ms. Gopa Biswas, Adv.
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Ms. Sindoor Vnl, Adv.
Mr. Rahul Tanwani, Adv.
Mr. Vikash Chandra Shukla, AOR

Mr. Siddhesh Shirish Kotwal, AOR

Ms. Isha Aggarwal, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Special Leave Petitions on 27 August 2024.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(POOJA SHARMA)
Court Master**